

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1994**

TO BE ANSWERED ON THE 1ST AUGUST, 2023/ SRAVANA 10, 1945 (SAKA)

ALLOCATION TO SDRF AND NDRF

1994. DR. M.P. ABDUSSAMAD SAMADANI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) are allotted sufficient funds and if so, the details thereof;

(b) whether there is any demand from the State Governments in this regard; and

(c) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): The successive Finance commission (set-up under the Article 280 of the Constitution from time-to-time), determines the allocation of the State Disaster Response Fund (SDRF) for all States for each of the financial years for entire Award period. As against Rs. 61,220 crore recommended by the 14th Finance Commission for the Award Period (i.e. 2015-16 to 2019-2020), the 15th Finance Commission has allocated a total corpus of Rs. 1,28,122.40 crore in SDRF to all States for the Award Period (2021-22 to 2025-2026), of which Central Share is Rs. 98,080.80 crore and State Government share is Rs. 30,041.60 crore. In addition, an amount of

Rs. 32,030.60 crore has been allocated under the State Disaster Mitigation Fund (SDMF) for the Award Period of 2021-22 to 2025-2026. Similarly, a total corpus of Rs. 54,770 crore has been allocated by the 15th Finance Commission under National Disaster Response Fund (NDRF) and Rs. 13,693 crore under National Disaster Mitigation Fund (NDMF) for the Award Period (2021-22 to 2025-26).
